

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Arun Kumar Dubey, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Godda,
2. Sri Nirupam Kumar, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Lohardaga,
3. Sri Alok Kumar, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Simdega,
4. Sri Ashok Kumar No. III, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Daltonganj,
5. Sri Neeraj Kumar, S.D.J.M., Sahebganj (Rajmahal),
6. Ms. Arti Mala, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Ramgarh,
7. Sri Manoranjan Kumar No. II, S.D.J.M.-cum-Judge I/c, Bokaro,
8. Md. Umar, S.D.J.M.-cum-Judge I/c, Koderma,
9. Sri Parth Sarthi Ghosh, S.D.J.M.-cum- P.M. (J.J. Board), Hazaribagh,
10. Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Bokaro (Bermo at Tenughat),
11. Sri Vikram Anand, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Jamtara,
12. Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge I/c, Dhanbad,
13. Ms. Shweta Kumari No. II, S.D.J.M.-cum -P.M. (J.J. Board), Jamshedpur,
14. Sri Pratap Chandra, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Dumka,
15. Sri Kusheshwar Sinku, S.D.J.M., Deoghar (Madhupur),
16. Sri Ananda Singh, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra,
17. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Saraikela,
18. Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat),
19. Sri Anup Tirkey, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Sahebganj,
20. Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
21. Sri Sandeep Kumar Bertam, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Pakur,
22. Sri Ajay Kumar Guria, S.D.J.M., Ranchi,
23. Ms. Kumari Jiv, S.D.J.M.-cum-Judge I/c-cum- cum-P.M. (J.J. Board), Chaibasa,
24. Ms. Kamala Kumari, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
25. Ms. Nitasha Barla, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J. Board), Khunti,
26. Sri Sindhu Nath Lamay, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Garhwa,
27. Sri Nirbhay Prakash, Addl. Civil Judge (Jr. Div.), Garhwa,
28. Sri Ranjay Kumar, J.M.-cum-Judge I/c-cum-Addl. Civil Judge (Jr. Div.), Giridih,
29. Sri Pawan Kumar, Addl. Civil Judge (Jr. Div.), Giridih,
30. Sri Rajesh Ranjan Kumar, Addl. Civil Judge (Jr. Div.), Godda,
31. Sri Gautam Kumar, Addl. Civil Judge (Jr. Div.), Godda,
32. Sri Ravi Kumar Bhaskar, Addl. Civil Judge (Jr. Div.), Godda,
33. Sri Uttam Sagar Rana, Addl. Civil Judge (Jr. Div.), Gumla,
34. Ms. Meenakshi Mishra, Addl. Civil Judge (Jr. Div.), Hazaribagh,

35. Sri Pradeep Kumar, Addl. Civil Judge (Jr. Div.), Hazaribagh,
36. Ms. Saudamini Singh, Addl. Civil Judge (Jr. Div.), Hazaribagh,
37. Sri Mayank Maliyaz, Addl. Civil Judge (Jr. Div.), Hazaribagh,
38. Ms. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.), Hazaribagh,
39. Sri Remi Praphul Baa, Addl. Civil Judge (Jr. Div.), Ranchi,
40. Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.), Ranchi,
41. Sri Anuj Kumar, Addl. Civil Judge (Jr. Div.), Ranchi,
42. Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.), Ranchi,
43. Sri Digvijay Nath Shukla, Addl. Civil Judge (Jr. Div.), Sahebganj,
44. Sri Raj Kumar Pandey, Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal),
45. Sri Ashok Kumar, Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal),
46. Ms. Archana Mishra, Addl. Civil Judge (Jr. Div.), Seraikela,
47. Sri Kumar Saurabh Tripathi, Addl. Civil Judge (Jr. Div.), Seraikela,
48. Sri Shera Samson Tirkey, Addl. Civil Judge (Jr. Div.), Simdega

Sub: - Nomination for attending two days (R – 11) Refresher Training Programme on “Addressing issues of Core competence towards excellence in qualitative and quantitative Justice in Civil Trial” scheduled to be held on 15th and 16th September, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R – 11) Refresher Training Programme on “Addressing issues of Core competence towards excellence in qualitative and quantitative Justice in Civil Trial” scheduled to be held on 15th and 16th September, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 15.09.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid training programme.

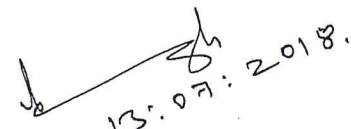
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 14th September till the evening of 16th September, 2018.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 30/7 /Apptt.

Dated, Ranchi, the 13/09/18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1177/JAJ dated 27.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


13.09.2018.

Registrar (Administration)